Sl.No.	Year	Imports
1.	2009-10	35.09
2.	2010-11	26.98
3.	2011-12 (P)	33.07

Source: DGCI&S (P): Provisional.

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(c) Yes, Sir.

(d) and (e) Sir, to ensure availability of pulses at reasonable rates to common man the Government has already banned the export of pulses (except Kabuli Chana and 10000 MT of organic pulses per annum) since 2006. Beside this, the import of pulses can be done at 0% import duty.

## Delay in banning import of Chinese milk products

1088. DR. CHANDAN MITRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Food Safety and Standards Authority of India (FSSAI) has recommended to continue ban on import of Chinese milk and milk products;
  - (b) if so, the reasons for delay in notifying the ban; and
- (c) the steps taken by Government to prohibit import of milk and milk products from China due to presence of Melamine in these products?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (c) Yes Sir. The recommendation of Food Safety and Standards Authority of India as contained in their Advisory No:9/FSSAI/2012 was communicated on 24/06/2012. Accordingly, the ban on import of milk and milk products (including chocolate and chocolate products and candies/confectionery/food preparations with milk or milk solids as an ingredient) from China was extended upto 23.6.2013 or until further orders. This Notification was issued on 02/07/2012.